

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.07.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 431 of 2022	Entertainment City Ltd. Through its Authorized Representative Lekha Mriga Vs. Simran Kaur & Ors.	Siddharth Batra	Piyush Singh Aditya Parolia Ankit Swarup Akshay Srivastava
2.	Comp. App. (AT) (Ins) No. 704 of 2022	Amrapali LA-Residentia Flat Buyers Welfare Association (ALRFBWA) Vs. LA Residentia Developers Pvt. Ltd. (Under CIRP) & Anr.	Abhishek Naik	CS Gupta (Intervenor) Janender K.Chumbak

For Orders

3.	I.A. No. 1012 of 2022 in Comp. App. (AT) (Ins) No. 896 of 2021	Whispering Towers Flat Owners Welfare Association Vs. Abhay Narayan Manudhane (Resolution Professional) & Ors.	Soumya Roop Sanyal	Shadab Jain
4.	I.A. No. 2287 of 2022 in Comp. App. (AT) (Ins) No. 422 of 2021	Ranasaria Poly Pack Pvt. Ltd. Vs. Uniworld Sugars Pvt. Ltd. & Anr.	Archi Agarwal Sahil Tagotra	Abhishek Anand Viren Sharma-R1 Mandeep Kalra Paras Mohon Sharma
5.	I.A. No. 2246 of 2022 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 536 of 2022	Rushabh Precision Bearing Ltd. Vs. Shimmit India Pvt. Ltd.	Ankur S. Kulkarni	Rohit Gupta Agam H. Maloo Prakhar Tandon
7.	Comp. App. (AT) (Ins) No. 587 of 2022	Rohit Jasoria Prop. RJ Brothers & Partner RJ Logistics Service LLP Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors. With	Dhiraj Kumar	Sowmya Saikumar-R1 Abhishek Anand Sahil Bhatia

8.	Comp. App. (AT) (Ins) No. 588 of 2022	Rahul Jasoria Proprietor Y.K. Logistics, Y.K. International Vs. Aargus Global Logistics Pvt. Ltd. Through its Authorized Representative & Ors.	Dhiraj Kumar	Sowmya Saikumar-R1 Abhishek Anand Sahil Bhatia
9.	Comp. App. (AT) (Ins) No. 590 of 2022	Chandrakant Hiralal Shah Director (Suspended) Vs. Beacon trusteeship Ltd. & Anr.	Kunal Mimani	Amit Jajoo
10.	Comp. App. (AT) (Ins) No. 619 of 2022	Zoom Communications Pvt. Ltd. Vs. Par Excellence Real Estate Pvt. Ltd.	Nikhil Singhvi	
11.	Comp. App. (AT) (Ins) No. 672 of 2022	Dwarkadhis Solutions Pvt. Ltd. Vs. Devyog Projects Pvt. Ltd.	Mohit Chaudhary	Swarnika Aggarwal Prabhjit S. Soni-R2
12.	Comp. App. (AT) (Ins) No. 774 of 2022	Rahul Arunprasad Patel Vs. State Bank of India	Henna George	
13.	Comp. App. (AT) (Ins) No. 781 of 2022	Amit Dineshchandra Patel Vs. State Bank of India	Arvind Kumar Gupta	
14.	Comp. App. (AT) (Ins) No. 790 of 2022	Rajendra B. Mehta & Ors. Vs. Vijendra Kumar Jain & Anr.	Rakesh Patiyal	
15.	Comp. App. (AT) (Ins) No. 791 of 2022 & I.A. No. 2134 of 2022 (With Defects)	Ramachdran Subramanian Vs. Engineering Projects (India) Ltd.	A.V.S. Subramanyam	
16.	Comp. App. (AT) (Ins) No. 839 of 2022	Jaydip Ghose & Ors. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Private Ltd. & Ors.	Shambo Nandy	Sanchari Chakraborty
17.	Comp. App. (AT) (Ins) No. 841 of 2022	Sharad Chandra Goel Vs. Tarannom Shargh International Transportation Company & Anr.	Uddyam Mukherjee	

18.	Comp. App. (AT) (Ins) No. 849 of 2022	Abhishek Bhardwaj Vs. Avishek Gupta Resolution Professional Sarga Hotel Pvt. Ltd. & Anr.	Gauri Rishi	
19.	Comp. App. (AT) (Ins) No. 859 of 2022	Yasmin Begam Ex-Director of Phonex Logistics Pvt. Ltd. Vs. Square Four Housing & Infrastructure Development Pvt. Ltd.	Varsha Banerjee	
20.	Comp. App. (AT) (Ins) No. 860 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. & Ors.	Ayan Chakraborty	
21.	Comp. App. (AT) (Ins) No. 861 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. (In CIRP) & Ors.	Ayan Chakraborty	

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 1017 of 2021	Paragon Ceramics Vs. Rathi Ispat Ltd.	Narender S. Yadav	
23.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
24.	Comp. App. (AT) (Ins) No. 91 of 2022	Poonam Kachalia & Ors. Vs. CA Kannan Tiruvengadam, Official Liquidator of Hari Machines Ltd. & Ors.	Rohit Sharma	Rishav Banerjee Rajarshi Banerjee
25.	Comp. App. (AT) (Ins) No. 171 of 2022	Harendra Singh Khokhar Vs. Indarprastha Buildtech Pvt. Ltd. & Anr.	Alok Kr. Aggarwal	S.P Singh Chawla
26.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	Rubina Khan

27.	Comp. App. (AT) (Ins) No. 265 of 2022	Surya INNS Ltd. Vs. Sahara Hospitality Ltd.	M V Kini	Aakanksha Nehra Sandeep Bajaj Asav Rajan
28.	Comp. App. (AT) (Ins) No. 353 of 2022	Deepak Kapoor (Shareholder/Director of Sarash Exports Services Pvt. Ltd.) Vs. Umesh Chand Goyal	Kunal Anand	Umesh C. Goyal Aditya Gauri-R1 Ashutosh Goel
29.	Comp. App. (AT) (Ins) No. 416 of 2022	Shalini Sharma Ex-Director Explo Media Pvt. Ltd. Vs. T & D Hospitality India LLP	Anand Mishra	Bharat Arora
30.	Comp. App. (AT) (Ins) No. 522 of 2022	Jindal Stainless Ltd. Vs. Singhal Strips Ltd. With	Shruti Kanodia	
31.	Comp. App. (AT) (Ins) No. 530 of 2022	Jindal Stainless (Hisar) Ltd. Vs. Singhal Strips Ltd.	Shruti Kanodia	
32.	Comp. App. (AT) (Ins) No. 527 of 2022	Wishwa Mittar Bajaj & Sons Vs. Jaikrishan Estate Developers Pvt. Ltd. With	Raghavendra M. Bajaj	
33.	Comp. App. (AT) (Ins) No. 528 of 2022	Wishwa Mittar Bajaj & Sons Vs. Shipra Estate Ltd.	Raghavendra M. Bajaj	
34.	Comp. App. (AT) (Ins) No. 534 of 2022	Indian Overseas Bank Through Debesh Kumar Nanda & Anr. Vs. Ramesh Chandra Swain & Ors.	Mayuri Raghuvanshi	
35.	Comp. App. (AT) (Ins) No. 539 of 2022	State Bank of India Vs. MBL Infrastructures Ltd and Anr.	Misha	Anusuya Salwan-R1 Shaunak Mitra-R2
36.	Comp. App. (AT) (Ins) No. 598 of 2022	Anil Agarwal (Ex-Director) Balaji Paper & Newsprint Pvt. Ltd. Vs. Jai Kishor Gupta Proprietor Of Lalta Prasad Shaw & Co. & Anr.	Pratiksha Sharma	Shiv S. Banerjee Arijita Ghosh-R1 Bijay Murmuria-R2

37.	Comp. App. (AT) (Ins) No. 644 of 2022	Capt. Surinder Singh Grewal Vs. Aamby Valley Ltd.	Rajeev M. Roy	Sandeep Bajaj
38.	Comp. App. (AT) (Ins) No. 650 of 2022	Gaurav Dhawan Vs. EE Ltd. & Anr.	Saurabh Kalia	Uttam Datt Sonakshi Singh-R1 Aishwarya-R2
39.	Comp. App. (AT) (Ins) No. 654 of 2022	Capri Global Capital Ltd. Vs. Value Infracon Buyers Association Anr.	Kunal Godhwani	
40.	Comp. App. (AT) (Ins) No. 712 & 713 of 2022	Vedanta Ltd. Vs. CA Vikash Gautamchand Jain & Anr.	Diwakar Maheshwari	Sumit Shukla Sanjeev Panda-R1
41.	Comp. App. (AT) (Ins) No. 720 of 2022	Atul Kumar Kansal Vs. Owners Welfare Association, Universal Trade Tower	Swapnil Gupta	Piyush Singh Kashish Sareen

For Further Hearing

42.	Comp. App. (AT) (Ins) No. 124 of 2022	Atiuttam Prasad Singh Liquidator SNS Diagnostics Ltd. Vs. Utsav Securities Pvt. Ltd.	Mohd. Nazim Khan	S P Singh
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02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

43.	I.A. No.1991 & 1992 of 2022 in Comp. App. (AT) (Ins) No. 215 & 216 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP
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Note: Cases shall be heard only in physical mode w.e.f. 1st August, 2022.

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

**By order of Hon'ble Chairperson
-sd/-
Registrar**